

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**LOK SABHA**

**UNSTARRED QUESTION NO. 495**  
(TO BE ANSWERED ON 02.12.2015)

**INVESTIGATION OF EMPLOYEES**

495. SHRI OM BIRLA:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has hired retired Government servants with clean record to investigate cases against current Government servants and if so, the details thereof;
- (b) whether the Government has finalised the selection process of such a panel and if so, the details thereof; and
- (c) the number of pending cases against current officials proposed to be investigated?

**ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (c): The Government is in the process of laying down the procedure for empanelment of retired officers as the Inquiry Officers for conducting Departmental Inquiries by the Cadre Controlling Authorities.

The services of the Inquiry Officers could be utilized by the Ministries/Departments and their subordinate offices/organizations under the Government of India for conducting departmental inquiries against the delinquent officials, as and when the procedure is finalized.

\*\*\*\*\*